
MINISTER OF THE FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (c) After the announcement of the Budget proposals regarding reduction in import duty on stainless steel plates, sheets and strips, the Government had received several representations from different organisations includ_ ing from stainless steel re-rollers. The representatives of several associations had also met the Finance Minister. Keeping in view the interests of Industry as well as of the re-rollers, the Government have already notified the revised rates of duty for stainless steel plates, sheets and strips vide Notification No. 152-Customs

PAPERS LAID ON THE TABLE

dated 15-7-77.

- 1. Report and Accounts (1974-75) of the National Textile Corporation Limited, New Delhi and Related Papers.
- II. Report and Accounts (1975) of the Export Credit and Guarantee Corporation Limited, Bombay and related papers.
- III. Report and Accounts (1975-76) of the Cashew Corporation of India Limited, New Delhi and related papers.

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

"I. (a) Seventh Annual Report and Accounts of the National Textile Corporation Limited, New Delhi, for the year 1974-75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Coropration.

[Placed in Library. See No. LT-763/77 for (a) and (b).] II. (a) Eighteenth Annual Reportand Accounts of the Export Credit and Guarantee Corporation Limited, Bombay, for the year ended the 31st. December, 1975, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-764/ 77 for (a) and (b).]

III. (a) Sixth Annual Report and Acocunts of the Cashew Corporation of India Limited, New Delhi, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Coropration.

(c) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I above.

[Placed in Library. See No LT-562/ 77 for (a) to (c).]

I. Accounts (1975-76) of the Textiles Committee Bombay.

II. Accounts (1975-76) of the Rubber Board, Kottayam.

SHRI MOHAN DHARIA: Sir, I also beg to lay on the Table:

I. A copy (in English and Hindi) of the Annual Accounts of the Textiles Committee, Bombay, for the year 1975-76, and the Audit Report thereon, under sub-section (4) of section 13 of the Textiles Committee Act, 1963. [Placed in Library. See No. LT-709/77.]